

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :13-02-2026

Date : 13.02.2026

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
07/2026	13.02.2026	WP (C) - 4919/2026	J R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	
08/2026	13.02.2026	WP (C) - 4925/2026	J R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	WRIT BRANCH-3
09/2026	13.02.2026	WP (C) - 4922/2026	J R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	WRIT BRANCH (DIVISION BENCH-1)
11/2026	13.02.2026	ABLAPL-847/2026	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09	BAIL-2
12/2026	13.02.2026	ABLAPL-848/2026	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09	BAIL-2
13/2026	13.02.2026	ABLAPL-884/2026	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-1
14/2026	13.02.2026	WP (C) - 860/2026	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-7
15/2026	13.02.2026	ABLAPL-900/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
16/2026	13.02.2026	ABLAPL-904/2026	BP TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-1
18/2026	13.02.2026	WP (C) - 4473/2026	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	WRIT BRANCH-8
19/2026	13.02.2026	ABLAPL-906/2026	B SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	
20/2026	13.02.2026	ABLAPL-912/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	
21/2026	13.02.2026	ABLAPL-920/2026	PK MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	BAIL-2

022/2026	13.02.2026	ABLAPL-921/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	
023/2026	13.02.2026	ABLAPL-923/2026	M MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	
024/2026	13.02.2026	ABLAPL-924/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	
025/2026	13.02.2026	ABLAPL-925/2026	SURESH KUMAR PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	BAIL-2
026/2026	13.02.2026	ABLAPL-928/2026	S MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
027/2026	13.02.2026	ABLAPL-933/2026	GK TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
028/2026	13.02.2026	ABLAPL-995/2026	PK ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2
031/2026	13.02.2026	WP (C) - 4203/2026	HEERA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-2
032/2026	13.02.2026	WP (C) - 4407/2026	BALABHADRA MAHATO	C.O.	COURT NO. 12	Order Dtd. 2026-03-23	WRIT BRANCH-7
033/2026	13.02.2026	WP (C) - 3293/2026	P. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	WRIT BRANCH-8
042/2026	13.02.2026	RVWPET-3/2026	D.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-02-12	
043/2026	13.02.2026	CRLMC-765/2025	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2026-02-26	
044/2026	13.02.2026	WA-278/2025	B.DAS	C.O.	COURT NO. 15	Order Dtd. 2026-02-10	
045/2026	13.02.2026	CMAPL-445/2024	A.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-03-25	
046/2026	13.02.2026	FAO-62/2026	N.ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-02-11	MISC. APPEAL SEC.
047/2026	13.02.2026	FAO-61/2026	N.ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-02-11	MISC. APPEAL SEC.
048/2026	13.02.2026	FAO-60/2026	N.ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-02-11	MISC. APPEAL SEC.
049/2026	13.02.2026	CMP-264/2026	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	

051/2026	13.02.2026	CRLMC-181/2026	L.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30	
052/2026	13.02.2026	CRLMC-182/2026	L.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30	
053/2026	13.02.2026	CRLMC-3526/2024	P.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30	
054/2026	13.02.2026	CRLMC-1717/2025	J.RANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	
055/2026	13.02.2026	CMP-283/2026	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
056/2026	13.02.2026	CMP-273/2026	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	
057/2026	13.02.2026	CMP-1876/2025	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	
058/2026	13.02.2026	CRLMC-478/2026	MS.HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
059/2026	13.02.2026	CRLMC-458/2026	J.N.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-09	
060/2026	13.02.2026	CRLMC-444/2026	R.SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	
061/2026	13.02.2026	CRLMC-476/2026	M.R.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-03-13	
062/2026	13.02.2026	CRLMC-441/2026	S.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	
063/2026	13.02.2026	CRLMC-3494/2025	M.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	
064/2026	13.02.2026	CRLMC-119/2026	B.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-02-25	
065/2026	13.02.2026	WP (C) - 36443/2023	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03-18	WRIT BRANCH-2
066/2026	13.02.2026	FAO-92/2025	N.ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	MISC. APPEAL SEC.
067/2026	13.02.2026	SA-46/2000	D NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	SECOND APPEAL
068/2026	13.02.2026	FAO-55/2026	S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	MISC. APPEAL SEC.
070/2026	13.02.2026	MATA-207/2023	P S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	FIRST APPEAL
071/2026	13.02.2026	ABLAPL-849/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2026-02-09	BAIL-2
080/2026	13.02.2026	ABLAPL-	PK PAL	C.O.	COURT	Order Dtd. 2026-02-11	BAIL-1

		221/2026			NO. 6		
81/2026	13.02.2026	WP (C) - 3552/2026	S K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	
82/2026	13.02.2026	ABLAPL- 222/2026	S DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	BAIL-1
83/2026	13.02.2026	ABLAPL- 478/2026	HK PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	
84/2026	13.02.2026	ABLAPL- 647/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
86/2026	13.02.2026	ABLAPL- 658/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
87/2026	13.02.2026	ABLAPL- 935/2026	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
88/2026	13.02.2026	ABLAPL- 936/2026	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01	BAIL-2
89/2026	13.02.2026	ABLAPL- 11043/2025	RK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01	
90/2026	13.02.2026	ABLAPL- 12236/2025	G SUNDARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2
91/2026	13.02.2026	ABLAPL- 12299/2025	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2
92/2026	13.02.2026	ABLAPL- 12450/2025	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2
93/2026	13.02.2026	ABLAPL- 13213/2025	HK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
94/2026	13.02.2026	ABLAPL- 13378/2025	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
95/2026	13.02.2026	ABLAPL- 13655/2025	MR BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-02-11	BAIL-1
96/2026	13.02.2026	ABLAPL- 14168/2025	U PATI	C.O.	COURT NO. 17	Order Dtd. 2026-02-11	
97/2026	13.02.2026	ABLAPL- 14932/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-11	
98/2026	13.02.2026	ABLAPL- 202/2026	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-11	
01/2026	13.02.2026	WP (C) - 4111/2026	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANCH-3
02/2026	13.02.2026	WP (C) -	RANJIT SAMAL	C.O.	COURT	Order Dtd. 2026-02-09	WRIT

		4110/2026			NO. 17		BRANCH-3
03/2026	13.02.2026	WP (C) - 4109/2026	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANCH-3
04/2026	13.02.2026	WP (C) - 4105/2026	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANCH-2
05/2026	13.02.2026	WP (C) - 4104/2026	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANCH-2
06/2026	13.02.2026	WP (C) - 4103/2026	RANJIT SAMAL	C.O.	COURT NO. 17		
07/2026	13.02.2026	WP (C) - 4097/2026	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANCH-6
08/2026	13.02.2026	WP (C) - 4095/2026	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANCH-2
09/2026	13.02.2026	WP (C) - 4233/2026	R K MOHABHOI	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANCH-2
10/2026	13.02.2026	WP (C) - 11224/2025	B K PADHI	C.O.	COURT NO. 17	Order Dtd. 2026-02-10	WRIT BRANCH-3
11/2026	13.02.2026	WP (C) - 4227/2026	B. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANCH-2
12/2026	13.02.2026	WP (C) - 4207/2026	N. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANCH-2
13/2026	13.02.2026	WP (C) - 4235/2026	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISIO BENCH-2)
14/2026	13.02.2026	WP (C) - 8934/2025	D PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	WRIT BRANCH-2
15/2026	13.02.2026	WP (C) - 4018/2026	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	
16/2026	13.02.2026	WP (C) - 4557/2026	P K LENKA	C.O.	COURT NO. 20	Order Dtd. 2026-04-29	WRIT BRANCH (DIVISIO BENCH-2)
17/2026	13.02.2026	WP (C) - 4206/2026	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2
18/2026	13.02.2026	WP (C) - 4223/2026	R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-7
19/2026	13.02.2026	WP (C) - 3682/2026	S P BARIK	C.O.	COURT NO. 2	Order Dtd. 2026-02-11	

					OLD		
20/2026	13.02.2026	WP (C) - 4268/2026	B. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-2
21/2026	13.02.2026	WP (C) - 4187/2026	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	
22/2026	13.02.2026	WP (C) - 922/2026	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-2
23/2026	13.02.2026	WP (C) - 4107/2026	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2
24/2026	13.02.2026	WP (C) - 4045/2026	K. C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4
25/2026	13.02.2026	WP (C) - 3114/2026	D K NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-1
26/2026	13.02.2026	WP (C) - 4256/2026	K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-3
27/2026	13.02.2026	BLAPL-12448/2025	DK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	
28/2026	13.02.2026	WP (C) - 4053/2026	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH (DIVISIO BENCH-2)
29/2026	13.02.2026	WP (C) - 4353/2026	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-1
30/2026	13.02.2026	SA-46/2000	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	SECOND APPEAL
31/2026	13.02.2026	BLAPL-11586/2025	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	
32/2026	13.02.2026	WP (C) - 4078/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH (DIVISIO BENCH-2)
33/2026	13.02.2026	WP (C) - 4124/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-3
34/2026	13.02.2026	WP (C) - 4210/2026	A K ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-3
35/2026	13.02.2026	WP (C) - 4125/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	
36/2026	13.02.2026	WP (C) - 4350/2026	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-4

37/2026	13.02.2026	WP (C) - 4272/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-3
38/2026	13.02.2026	WP (C) - 4255/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	
39/2026	13.02.2026	WP (C) - 4684/2026	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-5
40/2026	13.02.2026	WP (C) - 4141/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-1
41/2026	13.02.2026	WP (C) - 4136/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-6
42/2026	13.02.2026	WP (C) - 3279/2026	R SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-4
43/2026	13.02.2026	WP (C) - 4122/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-8
44/2026	13.02.2026	WP (C) - 4916/2026	S K SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-02-20	WRIT BRANCH-8
45/2026	13.02.2026	WP (C) - 4119/2026	R. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-09	
46/2026	13.02.2026	WP (C) - 4116/2026	R. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-09	
47/2026	13.02.2026	WP (C) - 4932/2026	A. SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	
48/2026	13.02.2026	WP (C) - 4114/2026	R. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-09	
49/2026	13.02.2026	WP (C) - 3303/2026	S. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-04	WRIT BRANCH-7
50/2026	13.02.2026	WP (C) - 4923/2026	A. SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	WRIT BRANCH-8
51/2026	13.02.2026	WP (C) - 4714/2026	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	
52/2026	13.02.2026	WP (C) - 8593/2025	S HUSAAN	C.O.	COURT NO. 23	Order Dtd. 2026-02-10	WRIT BRANCH-6
53/2026	13.02.2026	WP (C) - 4935/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	
54/2026	13.02.2026	WP (C) - 2060/2026	S K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	WRIT BRANCH-1

55/2026	13.02.2026	WP (C) - 4650/2026	B BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	
56/2026	13.02.2026	WP (C) - 23829/2025	R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-04-29	WRIT BRANCH (DIVISIO BENCH-2)
57/2026	13.02.2026	WP (C) - 33225/2025	GOPINATH SETHI	C.O.	COURT NO. 21	Order Dtd. 2026-03-11	
58/2026	13.02.2026	WP (C) - 36673/2025	B SINGH	C.O.	COURT NO. 21	Order Dtd. 2026-02-11	WRIT BRANCH-7
59/2026	13.02.2026	WP (C) - 33905/2025	B K SINGH	C.O.	COURT NO. 21	Order Dtd. 2026-02-11	WRIT BRANCH-5
60/2026	13.02.2026	WP (C) - 36675/2025	B K SINGH	C.O.	COURT NO. 21	Order Dtd. 2026-02-11	WRIT BRANCH-7
61/2026	13.02.2026	WP (C) - 36672/2025	B K SINGH	C.O.	COURT NO. 21	Order Dtd. 2026-02-11	WRIT BRANCH-7
62/2026	13.02.2026	WP (C) - 36674/2025	B K SINGH	C.O.	COURT NO. 21	Order Dtd. 2026-02-11	WRIT BRANCH-5
63/2026	13.02.2026	WP (C) - 30399/2022	B DAS	C.O.	COURT NO. 21	Order Dtd. 2026-02-09	WRIT BRANCH-4
64/2026	13.02.2026	WP (C) - 36677/2025	P K SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-02-12	WRIT BRANCH-5
65/2026	13.02.2026	WP (C) - 4647/2026	BRAJA KISHOR PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-02-12	WRIT BRANCH (DIVISIO BENCH-2)
66/2026	13.02.2026	WP (C) - 4282/2026	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-4
67/2026	13.02.2026	WP (C) - 4419/2026	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
68/2026	13.02.2026	WP (C) - 4494/2026	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
69/2026	13.02.2026	WP (C) - 4502/2026	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-3
70/2026	13.02.2026	WP (C) - 4582/2026	S. R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
71/2026	13.02.2026	WP (C) - 4366/2026	U P BAG	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-4
72/2026	13.02.2026	WP (C) -	U P BAG	C.O.	COURT	Order Dtd. 2026-02-12	WRIT

		4380/2026			NO. 1		BRANCH-4
79/2026	13.02.2026	WP (C) - 4428/2026	U P BAG	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-3
81/2026	13.02.2026	WP (C) - 35333/2025	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
82/2026	13.02.2026	WP (C) - 33942/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
83/2026	13.02.2026	WP (C) - 341/2026	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
84/2026	13.02.2026	WP (C) - 4683/2026	B BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
85/2026	13.02.2026	WP (C) - 33/2026	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-3
86/2026	13.02.2026	WP (C) - 4608/2026	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH (DIVISIO BENCH-2)
87/2026	13.02.2026	WP (C) - 4839/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-5
88/2026	13.02.2026	WP (C) - 3524/2026	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
89/2026	13.02.2026	WP (C) - 695/2026	MANAMOHAN PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-8
90/2026	13.02.2026	WP (C) - 1127/2026	MANA MOHAN PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
91/2026	13.02.2026	WP (C) - 3701/2026	MANA MOHAN PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
92/2026	13.02.2026	WP (C) - 1974/2026	R K SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
93/2026	13.02.2026	WP (C) - 34053/2025	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
94/2026	13.02.2026	WP (C) - 21940/2024	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	
95/2026	13.02.2026	WP (C) - 6238/2025	M BEHERA	C.O.	COURT NO. 14	Order Dtd. 2026-03-30	WRIT BRANCH-7
96/2026	13.02.2026	WP (C) - 838/2026	M K RATH	C.O.	COURT NO. 14	Order Dtd. 2026-02-12	WRIT BRANCH-7

97/2026	13.02.2026	WP (C) - 849/2026	J J PRADHAN	C.O.	COURT NO. 14	Order Dtd. 2026-02-09	
98/2026	13.02.2026	WP (C) - 1305/2026	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 14	Order Dtd. 2026-02-12	WRIT BRANCH-7
99/2026	13.02.2026	WP (C) - 2073/2026	S DASH	C.O.	COURT NO. 14	Order Dtd. 2026-02-12	WRIT BRANCH-1
01/2026	13.02.2026	WP (C) - 2850/2026	S K MISHRA	C.O.	COURT NO. 14	Order Dtd. 2026-02-12	WRIT BRANCH-6
02/2026	13.02.2026	WP (C) - 4635/2026	B K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-18	WRIT BRANCH (DIVISIO BENCH-3)
03/2026	13.02.2026	WP (C) - 40708/2023	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-2
04/2026	13.02.2026	WP (C) - 15786/2023	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH-1
05/2026	13.02.2026	WP (C) - 15786/2023	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH-1
06/2026	13.02.2026	CRLREV-782/2003	M/S. SOURACH. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-09	CRIMINAL REVISION
07/2026	13.02.2026	WP (C) - 28411/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-5
08/2026	13.02.2026	WP (C) - 31165/2022	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH-6
09/2026	13.02.2026	FAO-312/2018	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	MISC. APPEAL SEC.
10/2026	13.02.2026	WP (C) - 3559/2026	U. DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISIO BENCH-1)
11/2026	13.02.2026	WP (C) - 4312/2026	B. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2026-02-27	WRIT BRANCH-3
12/2026	13.02.2026	WP (C) - 4252/2026	A. KHAN	C.O.	COURT NO. 1	Order Dtd. 2026-02-18	
13/2026	13.02.2026	WP (C) - 28740/2025	D. P. DASH	C.O.	COURT NO. 1	Order Dtd. 2026-01-30	WRIT BRANCH-1
15/2026	13.02.2026	WP (C) - 31691/2025	D. P. DASH	C.O.	COURT NO. 1	Order Dtd. 2026-01-30	WRIT BRANCH-8
16/2026	13.02.2026	WP (C) - 4434/2026	P. R. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-1

217/2026	13.02.2026	WP (C) - 4875/2026	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-6
218/2026	13.02.2026	WP (C) - 4333/2026	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-3
219/2026	13.02.2026	CRLMC- 198/2025	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	
220/2026	13.02.2026	CRLMP- 130/2026	NITYABRATA BEHURIA	C.O.	COURT NO. 8	Order Dtd. 2026-02-27	
221/2026	13.02.2026	CRLA- 890/2025	H.K.MOHANTA	C.O.	COURT NO. 8	Order Dtd. 2026-02-12	
222/2026	13.02.2026	ABLAPL- 297/2026	JK MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2026-02-11	BAIL-2
223/2026	13.02.2026	CRLA- 688/2025	H.K.MOHANTA	C.O.	COURT NO. 8	Order Dtd. 2026-02-12	
224/2026	13.02.2026	ABLAPL- 875/2026	B BEHERA	C.O.	COURT NO. 8	Order Dtd. 2026-02-09	BAIL-2
226/2026	13.02.2026	CRLA- 471/2025	H.K.MOHANTA	C.O.	COURT NO. 8	Order Dtd. 2026-02-12	
227/2026	13.02.2026	ABLAPL- 907/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 8	Order Dtd. 2026-02-11	
228/2026	13.02.2026	CMP- 304/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
229/2026	13.02.2026	ABLAPL- 909/2026	PR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	BAIL-1
230/2026	13.02.2026	CRLMC- 2624/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
231/2026	13.02.2026	ABLAPL- 911/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
233/2026	13.02.2026	CRLMC- 374/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-03-06	
235/2026	13.02.2026	ABLAPL- 1555/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-2
236/2026	13.02.2026	CRLMC- 446/2026	J.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
237/2026	13.02.2026	ABLAPL- 13080/2025	MD BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-11	BAIL-2
239/2026	13.02.2026	CRLMC- 472/2026	MOHENDRA DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	
241/2026	13.02.2026	ABLAPL-	MD BISWAL	C.O.	COURT	Order Dtd. 2026-02-11	BAIL-2

		13769/2025			NO. 17		
242/2026	13.02.2026	CRLMC- 272/2026	BIBHUPRASAD MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-26	
243/2026	13.02.2026	CRLMC- 391/2026	D.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	
245/2026	13.02.2026	CRLMC- 323/2026	K.RASHID	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	
246/2026	13.02.2026	WP (C) - 4613/2026	B.K.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	WRIT BRANCH-4
247/2026	13.02.2026	CONTC- 1824/2025	B.B.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	
253/2026	13.02.2026	WP (C) - 2951/2026	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	WRIT BRANCH-7
255/2026	13.02.2026	WP (C) - 68/2026	K. C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	WRIT BRANCH-2
256/2026	13.02.2026	WP (C) - 571/2025	K. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-25	WRIT BRANCH-6
257/2026	13.02.2026	WP (C) - 34232/2025	M. BASU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	
259/2026	13.02.2026	CRLREV- 48/2026	G. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-11	
261/2026	13.02.2026	WP (C) - 4569/2026	K. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	
263/2026	13.02.2026	CRLMC- 4449/2025	SUBHANKAR PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-30	
264/2026	13.02.2026	CMP- 233/2026	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
265/2026	13.02.2026	WP (C) - 4084/2026	YASHOBANT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-1
268/2026	13.02.2026	ABLAPL- 766/2026	U. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
277/2026	13.02.2026	WP (C) - 15495/2015	P C MOAHNTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	WRIT BRANCH (DIVISIO BENCH-1)
281/2026	13.02.2026	WP (C) - 3925/2026	R. K. SAHU	C.O.	COURT NO. 16	Order Dtd. 5000-01-01	WRIT BRANCH-1

82/2026	13.02.2026	ABLAPL-10834/2025	AK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	
83/2026	13.02.2026	ABLAPL-5101/2025	AK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	
89/2026	13.02.2026	BLAPL-75/2026	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	BAIL-2
90/2026	13.02.2026	BLAPL-88/2026	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	
92/2026	13.02.2026	BLAPL-12254/2025	L SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-02-12	
96/2026	13.02.2026	WP (C) - 4812/2026	R C PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2026-02-11	WRIT BRANCH-7
97/2026	13.02.2026	WP (C) - 37763/2025	J. D. MUDULI	C.O.	COURT NO. 5	Order Dtd. 2026-02-11	WRIT BRANCH-3
99/2026	13.02.2026	WP (C) - 4130/2026	S. P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-02-09	
113/2026	13.02.2026	WP (C) - 2788/2022	H.S.DEO	C.O.	COURT NO. 5	Order Dtd. 2026-02-10	WRIT BRANCH-1
129/2026	13.02.2026	WP (C) - 4901/2026	PK DAS	C.O.	COURT NO. 5	Order Dtd. 2026-02-13	WRIT BRANCH-6
132/2026	13.02.2026	WA-1261/2025	D. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-02-11	
133/2026	13.02.2026	WA-983/2025	D. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-02-11	
134/2026	13.02.2026	WA-1374/2025	A. K. PANDA	C.O.	COURT NO. 5	Order Dtd. 2026-02-11	WRIT APPEAL
135/2026	13.02.2026	ABLAPL-919/2026	A. K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-02-11	
136/2026	13.02.2026	ABLAPL-918/2026	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-02-11	
137/2026	13.02.2026	WP (C) - 4037/2026	A. K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-1
138/2026	13.02.2026	WP (C) - 19635/2025	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-08-11	
139/2026	13.02.2026	ABLAPL-922/2026	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
140/2026	13.02.2026	WP (C) - 4140/2026	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	

341/2026	13.02.2026	ABLAPL-838/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09	BAIL-2
342/2026	13.02.2026	ABLAPL-930/2026	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2
343/2026	13.02.2026	BLAPL-13832/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10	
344/2026	13.02.2026	WP (C) - 3604/2026	H. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
345/2026	13.02.2026	WP (C) - 4430/2026	U. K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISION BENCH-2)
346/2026	13.02.2026	CRLMC-83/2025	NIRANJAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
347/2026	13.02.2026	WP (C) - 4404/2026	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4
348/2026	13.02.2026	WP (C) - 4409/2026	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3
349/2026	13.02.2026	WP (C) - 4413/2026	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4
350/2026	13.02.2026	WP (C) - 4451/2026	P. PUNYATOYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
351/2026	13.02.2026	WP (C) - 4554/2026	S. GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISION BENCH-2)
352/2026	13.02.2026	WP (C) - 4599/2026	T. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5
353/2026	13.02.2026	WP (C) - 4594/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5
354/2026	13.02.2026	WP (C) - 4280/2026	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
355/2026	13.02.2026	WP (C) - 3777/2026	B K MOHARANA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
356/2026	13.02.2026	BLAPL-1095/2026	KR JENA	C.O.	COURT NO. 3	Order Dtd. 2026-02-13	BAIL-2
357/2026	13.02.2026	WP (C) - 4300/2026	S. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	
358/2026	13.02.2026	WP (C) -	S. SAMAL	C.O.	COURT	Order Dtd. 2026-02-11	WRIT

		4607/2026			NO. 3		BRANCH-4
359/2026	13.02.2026	WP (C) - 10199/2025	B P TANGA	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	
360/2026	13.02.2026	WP (C) - 11224/2025	S. R. PATTNAIK	C.O.	COURT NO. 3	Order Dtd. 2026-02-10	WRIT BRANCH-3
361/2026	13.02.2026	WP (C) - 4632/2026	S. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	
362/2026	13.02.2026	WP (C) - 1791/2025	H K PANDA	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISIO BENCH-1)
363/2026	13.02.2026	WP (C) - 4636/2026	S. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	
364/2026	13.02.2026	WP (C) - 4661/2026	S. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	
365/2026	13.02.2026	WP (C) - 4448/2026	H DAS	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	WRIT BRANCH-2
366/2026	13.02.2026	WP (C) - 4664/2026	S. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISIO BENCH-2)
367/2026	13.02.2026	WP (C) - 4584/2026	RANJIT SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	WRIT BRANCH-5
368/2026	13.02.2026	WP (C) - 4578/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3
369/2026	13.02.2026	WP (C) - 4709/2026	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
370/2026	13.02.2026	WP (C) - 4579/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
371/2026	13.02.2026	WP (C) - 4706/2026	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
372/2026	13.02.2026	WP (C) - 4580/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISIO BENCH-2)
373/2026	13.02.2026	WP (C) - 4542/2026	R K MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-2
374/2026	13.02.2026	WP (C) - 4591/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5
375/2026	13.02.2026	WP (C) -	R K MOHABHOI	C.O.	COURT	Order Dtd. 2026-02-11	

		4531/2026			NO. 2 OLD		
376/2026	13.02.2026	WP (C) - 28208/2025	U. P. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-05	
377/2026	13.02.2026	WP (C) - 4530/2026	R K MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-4
379/2026	13.02.2026	WP (C) - 4567/2026	R K MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-4
380/2026	13.02.2026	WP (C) - 4560/2026	R K MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISIO BENCH-2)
381/2026	13.02.2026	WP (C) - 4416/2026	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-7
382/2026	13.02.2026	WP (C) - 4703/2026	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
383/2026	13.02.2026	WP (C) - 4545/2026	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-3
384/2026	13.02.2026	WP (C) - 4573/2026	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-5
385/2026	13.02.2026	WP (C) - 3812/2026	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1
386/2026	13.02.2026	WP (C) - 3847/2026	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8
387/2026	13.02.2026	WP (C) - 4296/2026	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6
388/2026	13.02.2026	WP (C) - 4577/2026	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1
389/2026	13.02.2026	WP (C) - 4618/2026	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
390/2026	13.02.2026	CMP- 2064/2025	M.D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
391/2026	13.02.2026	FAO- 63/2026	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	MISC. APPEAL SEC.
392/2026	13.02.2026	FAO- 59/2026	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	MISC. APPEAL SEC.
393/2026	13.02.2026	FAO- 52/2026	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	MISC. APPEAL SEC.

394/2026	13.02.2026	FAO-51/2026	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	MISC. APPEAL SEC.
395/2026	13.02.2026	FAO-66/2026	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	MISC. APPEAL SEC.
396/2026	13.02.2026	FAO-68/2026	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	MISC. APPEAL SEC.
401/2026	13.02.2026	WP (C) - 4515/2026	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
404/2026	13.02.2026	CMP-156/2026	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	
407/2026	13.02.2026	ABLAPL-13246/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 17	Order Dtd. 2025-11-25	BAIL-2
411/2026	13.02.2026	CRLMC-461/2026	RK MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	
420/2026	13.02.2026	WP (C) - 5148/2026	A. K. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH-8
422/2026	13.02.2026	CRLMC-1135/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-05-06	CRIMINAL MISC
423/2026	13.02.2026	WP (C) - 4762/2026	B. K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2026-02-11	WRIT BRANCH-3
424/2026	13.02.2026	WP (C) - 27979/2022	U CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2026-01-29	WRIT BRANCH (DIVISION BENCH-3)
440/2026	13.02.2026	ABLAPL-13831/2025	S.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-11	BAIL-2
443/2026	13.02.2026	CRLREV-777/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18	
447/2026	13.02.2026	WP (C) - 4993/2026	K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	WRIT BRANCH (DIVISION BENCH-2)
458/2026	13.02.2026	WP (C) - 4821/2026	P. MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-1
459/2026	13.02.2026	BLAPL-89/2026	BB ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	
460/2026	13.02.2026	BLAPL-9620/2025	M DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	
461/2026	13.02.2026	BLAPL-	M MOHANTY	C.O.	COURT	Order Dtd. 2026-02-12	

		80/2026			NO. 3 OLD		
163/2026	13.02.2026	BLAPL- 116/2026	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	
164/2026	13.02.2026	BLAPL- 117/2026	MANGU NANDY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	
165/2026	13.02.2026	BLAPL- 12294/2025	S K SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	
166/2026	13.02.2026	BLAPL- 185/2026	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-1
167/2026	13.02.2026	BLAPL- 379/2026	B P MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	BAIL-2
167/2026	13.02.2026	WP (C) - 30045/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-15	WRIT BRANCH-4
169/2026	13.02.2026	WA- 596/2025	PRASANTA KUMAR PATRI	GENERAL		Judgement Dtd. 2025-11-12	
170/2026	13.02.2026	BLAPL- 35/2026	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-02-11	BAIL-2
173/2026	13.02.2026	WP (C) - 13695/2025	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-6
175/2026	13.02.2026	CRLMC- 412/2026	KUMAR MAJHI	GENERAL		Order Dtd. 2026-02-06	
176/2026	13.02.2026	CMP- 131/2023	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-6
177/2026	13.02.2026	WP (C) - 33696/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-7
178/2026	13.02.2026	WP (C) - 7975/2011	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2022-11-02	WRIT BRANCH-3
179/2026	13.02.2026	WP (C) - 10223/2025	DEEPAK KUMAR PATTNAIK	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-1
180/2026	13.02.2026	CRLMC- 4267/2023	SAMBIT PANIGRAHI	GENERAL		Entire Brief	CRIMINAL MISC
181/2026	13.02.2026	WP (C) - 7975/2011	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2012-03-20	WRIT BRANCH-3
185/2026	13.02.2026	WP (C) - 7674/2025	AMIYA BHUSAN DASH	GENERAL		Entire Brief	
189/2026	13.02.2026	WP (C) -	DEO	GENERAL		Order Dtd. 2024-08-23	

		19714/2024	KENDRAPARA				
075/2026	13.02.2026	WP (C) - 18603/2024	DEO KENDRAPARA	GENERAL		Order Dtd. 2024-08-13	
079/2026	13.02.2026	WP (C) - 14631/2024	DEO KENDRAPARA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-2
085/2026	13.02.2026	WP (C) - 8233/2007	B K DAS	GENERAL		Entire Document	
099/2026	13.02.2026	WP (C) - 7715/2011	SAMBIT PANIGRAHI	GENERAL		Entire Brief	
200/2026	13.02.2026	WP (C) - 18909/2024	DEO KENDRAPARA	GENERAL		Order Dtd. 2024-08-13	
214/2026	13.02.2026	WP (C) - 13019/2024	DEO KENDRAPARA	GENERAL		Order Dtd. 2024-05-23	WRIT BRANCH-8
225/2026	13.02.2026	WP (C) - 8109/2024	DEO KENDRAPARA	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH-8
232/2026	13.02.2026	SA- 219/1990	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-12	SECOND APPEAL
234/2026	13.02.2026	WP (C) - 28927/2023	DEO KENDRAPARA	GENERAL		Order Dtd. 2023-09-05	WRIT BRANCH-8
238/2026	13.02.2026	SA-46/2000	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-12	SECOND APPEAL
240/2026	13.02.2026	ABLAPL- 5375/2022	ANKIT MISHRA	GENERAL		Order Dtd. 2022-06-07	BAIL-2
244/2026	13.02.2026	WP (C) - 28922/2023	DEO KENDRAPARA	GENERAL		Order Dtd. 2023-09-05	WRIT BRANCH-8
248/2026	13.02.2026	WP (C) - 5786/2023	DEO KENDRAPARA	GENERAL		Order Dtd. 2023-05-04	WRIT BRANCH-7
249/2026	13.02.2026	ABLAPL- 5376/2022	ANKIT MISHRA	GENERAL		Order Dtd. 2022-06-07	BAIL-2
250/2026	13.02.2026	OJC- 1564/1981	MANOJ KUMAR RANA	GENERAL		Order Dtd. 1989-04-28	
251/2026	13.02.2026	WP (C) - 33088/2023	DEO KENDRAPARA	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH-5
252/2026	13.02.2026	FAO- 1006/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.
254/2026	13.02.2026	WP (C) - 20806/2023	DEO KENDRAPARA	GENERAL		Order Dtd. 2023-07-10	WRIT BRANCH-6
260/2026	13.02.2026	ABLAPL- 1410/2025	KRUSHNA CHANDRA JENA	GENERAL		Entire Brief	

262/2026	13.02.2026	WP (C) - 13052/2023	DEO KENDRAPARA	GENERAL		Order Dtd. 2023-05-01	WRIT BRANCH-8
266/2026	13.02.2026	WP (C) - 13055/2023	KHAGESWAR SETHI	GENERAL		Order Dtd. 2023-05-01	WRIT BRANCH-8
267/2026	13.02.2026	BLAPL- 48/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-02-11	
269/2026	13.02.2026	BLAPL- 12280/2025	KRUSHNA CHANDRA MEHER	GENERAL		Order Dtd. 2026-02-12	
270/2026	13.02.2026	ABLAPL- 931/2026	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2026-02-10	
271/2026	13.02.2026	BLAPL- 95/2026	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2026-02-12	
272/2026	13.02.2026	CMP- 303/2026	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-02-12	
273/2026	13.02.2026	WP (C) - 4846/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-3
274/2026	13.02.2026	WP (C) - 4855/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH (DIVISIO BENCH-3)
275/2026	13.02.2026	WP (C) - 4828/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-6
276/2026	13.02.2026	RPFAM- 163/2015	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
280/2026	13.02.2026	RPFAM- 210/2016	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
284/2026	13.02.2026	ABLAPL- 11528/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-02-09	
286/2026	13.02.2026	RPFAM- 169/2017	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
293/2026	13.02.2026	WP (C) - 27868/2019	PRADYUMNA KUMAR PATTANAYAK	GENERAL		Petition	WRIT BRANCH-1
300/2026	13.02.2026	RPFAM- 228/2017	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
302/2026	13.02.2026	RPFAM- 201/2017	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
305/2026	13.02.2026	MATA- 192/2024	SHIBA SANKAR BISWAL	GENERAL		Petition With Annexures	FIRST APPEAL
306/2026	13.02.2026	WP (C) - 19663/2024	DEO KENDRAPARA	GENERAL		Order Dtd. 2024-08-22	
307/2026	13.02.2026	RPFAM- 174/2018	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
308/2026	13.02.2026	RPFAM-	SHAKTI PRASAD	GENERAL		Entire Document	FIRST

		170/2018	PANDA				APPEAL
311/2026	13.02.2026	RPFAM-186/2024	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
316/2026	13.02.2026	RPFAM-233/2018	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
319/2026	13.02.2026	RPFAM-189/2024	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
320/2026	13.02.2026	RPFAM-171/2022	SHAKTI PRASAD PANDA	GENERAL		Entire Document	
322/2026	13.02.2026	RPFAM-164/2022	SHAKTI PRASAD PANDA	GENERAL		Entire Document	
325/2026	13.02.2026	RPFAM-218/2022	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
326/2026	13.02.2026	RPFAM-425/2023	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
327/2026	13.02.2026	RPFAM-453/2023	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL
378/2026	13.02.2026	WP (C) - 25849/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-14	WRIT BRANCH-1
435/2026	13.02.2026	ABLAPL-962/2026	BISWARANJAN DALAI	GENERAL		Order Dtd. 2026-02-12	BAIL-2
438/2026	13.02.2026	MACA-1212/2024	HIRARAM BHOI	GENERAL		Entire Document	
444/2026	13.02.2026	MACA-1212/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
446/2026	13.02.2026	MACA-1212/2024	HIRARAM BHOI	GENERAL		Entire Document	
410/2026	13.02.2026	WP (C) - 34677/2025	P. PANDA	GENERAL		Order Dtd. 2025-12-11	WRIT BRANCH-1
472/2026	13.02.2026	WP (C) - 31036/2025	R K BARIK	GENERAL		Order Dtd. 2026-01-29	
473/2026	13.02.2026	RSA-286/2003	M K PANI	GENERAL		Order Dtd. 2025-12-23	SECOND APPEAL
474/2026	13.02.2026	WP (C) - 4121/2003	D PRADHAN	GENERAL		Order Dtd. 2017-07-14	
476/2026	13.02.2026	RPFAM-183/2022	M K NAYAK	GENERAL		Order Dtd. 9999-12-31	FIRST APPEAL
477/2026	13.02.2026	WP (C) - 12291/2009	M DAS	GENERAL		Order Dtd. 2009-09-09 Petition, Annexure,	
478/2026	13.02.2026	WP (C) - 42578/2023	M BEHERA	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-6
400/2026	13.02.2026	BLAPL-13370/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2026-02-10	BAIL-1
469/2026	13.02.2026	WP (C) - 4750/2026	P BEHERA	GENERAL			WRIT BRANCH-6

72/2026	13.02.2026	CMP-286/2026	P BEHERA	GENERAL			
73/2026	13.02.2026	CRLMC-488/2026	P BEHERA	GENERAL			
74/2026	13.02.2026	CRLREV-54/2025	P BEHERA	GENERAL			
76/2026	13.02.2026	CRLMC-5187/2025	P BEHERA	GENERAL			
78/2026	13.02.2026	WP (C) - 6262/2025	A SAHOO	GENERAL			WRIT BRANCH-6
80/2026	13.02.2026	WP (C) - 31691/2025	SIKHAR	GENERAL			WRIT BRANCH-8
85/2026	13.02.2026	CRLMC-435/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-11	
87/2026	13.02.2026	WP (C) - 18697/2025	P. MUDULI	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-5
89/2026	13.02.2026	RSA-500/2024	S SAHOO	GENERAL		Order Dtd. 2026-02-09 Petition, Annexure,	SECOND APPEAL
95/2026	13.02.2026	CRLMP-1131/2025	M NAYAK	GENERAL		Petition Appeal memo, Annexure,	
97/2026	13.02.2026	MA-742/2000	B K LENKA	GENERAL		Order Dtd. 2012-02-10 Petition, Appeal memo, Annexure,	MISC. APPEAL SEC.
98/2026	13.02.2026	WP (C) - 40817/2023	K DANG	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-3
99/2026	13.02.2026	WP (C) - 10426/2014	M MOHAPATRA	GENERAL		Order Dtd. 2014-09-01	
104/2026	13.02.2026	FAO-481/2019	S SAHOO	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.
105/2026	13.02.2026	RSA-142/2009	C SAMAL	GENERAL		Order Dtd. 2025-07-29	SECOND APPEAL
108/2026	13.02.2026	FAO-481/2019	C SAMAL	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.
110/2026	13.02.2026	OJC-2427/1999	R K MOHAPATRA	GENERAL		Order Dtd. 2017-12-11 Petition, Appeal memo, Annexure,	
113/2026	13.02.2026	OJC-3947/1994	S K DAS	GENERAL		Order Dtd. 2006-05-12 Petition, Appeal memo, Annexure,	
114/2026	13.02.2026	RSA-448/2005	S MOHAPATRA	GENERAL		Petition	SECOND APPEAL
119/2026	13.02.2026	ABLAPL-10274/2023	J BEHERA	GENERAL		Order Dtd. 2023-09-27	BAIL-2

310/2026	13.02.2026	ABLAPL-13857/2025	J BEHERA	GENERAL		Order Dtd. 2025-12-12	BAIL-2
312/2026	13.02.2026	CRLMP-140/2026	M K NAYAK	GENERAL		Order Dtd. 2026-02-13	
314/2026	13.02.2026	WP (C) - 2938/2026	L D SAHOO	GENERAL		Order Dtd. 2026-02-11	
315/2026	13.02.2026	CRLREV-116/2026	K P MOHANTY	GENERAL		Order Dtd. 2026-02-12	
317/2026	13.02.2026	BLAPL-9446/2025	S BARIK	GENERAL		Order Dtd. 2026-02-02	
318/2026	13.02.2026	WP (C) - 28953/2025	N C SINHA	GENERAL		Order Dtd. 2025-10-14	WRIT BRANCH-4
321/2026	13.02.2026	CRLMC-4799/2024	A K MOHANTY	GENERAL		Order Dtd. 9999-12-31	
323/2026	13.02.2026	MATA-18/2025	R K DEHURY	GENERAL		Order Dtd. 2026-02-09	
324/2026	13.02.2026	WP (C) - 607/2025	B N SHADANGI	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH (DIVISIO BENCH-3)
328/2026	13.02.2026	WP (C) - 4717/2026	B N SHADANGI	GENERAL		Order Dtd. 9999-12-31	
330/2026	13.02.2026	WP (C) - 4736/2026	B N SHADANGI	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6
331/2026	13.02.2026	ABLAPL-203/2026	H K BHOL	GENERAL		Order Dtd. 2026-02-09	
397/2026	13.02.2026	WP (C) - 19047/2016	S C SUNDARA	GENERAL		Order Dtd. 2016-12-09	WRIT BRANCH-4
398/2026	13.02.2026	WP (C) - 6730/2024	U K PANDA	GENERAL		Order Dtd. 2026-02-13	WRIT BRANCH-1
399/2026	13.02.2026	CRLA-372/2019	U K PANDA	GENERAL		Order Dtd. 2026-02-13	CRIMINAL APPEAL
400/2026	13.02.2026	OJC-14970/1998	K MOHANTY	GENERAL		Order Dtd. 2022-03-15 Petition,Annexure,	WRIT BRANCH (DIVISIO BENCH)
402/2026	13.02.2026	ABLAPL-2107/2018	S R PANI	GENERAL		Order Dtd. 2018-03-14 Petition,Annexure,	
403/2026	13.02.2026	CRLA-	P NAIK	GENERAL		Order Dtd. 2026-02-20	CRIMINAL

		514/2021					APPEAL
05/2026	13.02.2026	WP (C) - 37834/2025	J.R.BEHERA	GENERAL		Order Dtd. 2026-02-09	
06/2026	13.02.2026	RSA- 154/2023	S P BARIK	GENERAL		Order Dtd. 2024-09-06	SECOND APPEAL
08/2026	13.02.2026	ELPET- 18/2024	PRATIMA	GENERAL		Order Dtd. 2026-03-09	
09/2026	13.02.2026	CMP- 1291/2017	H K BHOL	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-3
10/2026	13.02.2026	CMP- 1581/2018	B N SARANGI	GENERAL		Order Dtd. 2023-02-17	WRIT BRANCH-3
12/2026	13.02.2026	CRLMC- 3352/2025	H K PANDA	GENERAL		Order Dtd. 2026-02-13	
13/2026	13.02.2026	CRLMC- 3352/2025	H K PANDA	GENERAL		Order Dtd. 2026-02-13	
14/2026	13.02.2026	CRLMC- 3352/2025	H K PANDA	GENERAL		Order Dtd. 2026-02-13	
15/2026	13.02.2026	CRLMC- 3352/2025	H K PANDA	GENERAL		Order Dtd. 2026-02-13	
16/2026	13.02.2026	CRLMC- 4690/2025	H K PANDA	GENERAL		Order Dtd. 2026-02-13	CRIMINAL MISC
17/2026	13.02.2026	CRLMC- 4690/2025	H K PANDA	GENERAL		Order Dtd. 2026-02-13	CRIMINAL MISC
18/2026	13.02.2026	CRLMC- 4690/2025	H K PANDA	GENERAL		Order Dtd. 2026-02-13	CRIMINAL MISC
19/2026	13.02.2026	CRLMC- 4690/2025	H K PANDA	GENERAL		Order Dtd. 2026-02-13	CRIMINAL MISC
21/2026	13.02.2026	CRLMP- 153/2026	S SAHOO	GENERAL		Order Dtd. 2026-02-13	
25/2026	13.02.2026	WP (C) - 3685/2026	B NAYAK	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-3
26/2026	13.02.2026	CMP- 288/2026	B DAS	GENERAL		Order Dtd. 9999-12-31	
27/2026	13.02.2026	CONTC- 665/2026	N MUKHI	GENERAL		Order Dtd. 2026-02-06	
28/2026	13.02.2026	CONTC- 666/2026	N MUKHI	GENERAL		Order Dtd. 2026-02-06	
29/2026	13.02.2026	CONTC- 667/2026	N MUKHI	GENERAL		Order Dtd. 2026-02-06	
30/2026	13.02.2026	CONTC- 668/2026	N MUKHI	GENERAL		Order Dtd. 2026-02-06	

131/2026	13.02.2026	CONTC-669/2026	N MUKHI	GENERAL		Order Dtd. 2026-02-06	
132/2026	13.02.2026	CRLMC-482/2026	P K MISHRA	GENERAL		Order Dtd. 2026-02-13	
133/2026	13.02.2026	WP (C) - 32931/2025	P K MISHRA	GENERAL		Order Dtd. 2026-02-13	
134/2026	13.02.2026	WP (C) - 32077/2025	J P KAR	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-4
136/2026	13.02.2026	WP (C) - 2670/2026	S SAMAL	GENERAL		Order Dtd. 2026-02-09	
137/2026	13.02.2026	WP (C) - 21940/2024	S SAHOO	GENERAL		Order Dtd. 2026-02-12	
139/2026	13.02.2026	WP (C) - 4350/2026	S SAHOO	GENERAL		Order Dtd. 2026-02-11	WRIT BRANCH-4
141/2026	13.02.2026	WP (C) - 30045/2024	B N SARANGI	GENERAL		Order Dtd. 2025-05-15	WRIT BRANCH-4
142/2026	13.02.2026	CRLMP-141/2026	P S DAS	GENERAL		Order Dtd. 2026-02-13	
145/2026	13.02.2026	CRLMC-5020/2025	L BEHERA	GENERAL		Order Dtd. 2025-12-01	
148/2026	13.02.2026	WP (C) - 18699/2025	P K DAS	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1
149/2026	13.02.2026	WP (C) - 32568/2025	S P SAMANTA	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-7
150/2026	13.02.2026	WP (C) - 36158/2025	S P SAMANTA	GENERAL		Order Dtd. 9999-12-31	
151/2026	13.02.2026	CRLMC-5588/2025	G JAYASINGH	GENERAL		Order Dtd. 2026-02-13	CRIMINAL MISC
152/2026	13.02.2026	WP (C) - 32961/2025	P K SWAIN	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-4
153/2026	13.02.2026	WP (C) - 3899/2026	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	
154/2026	13.02.2026	WP (C) - 3922/2026	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7
155/2026	13.02.2026	WP (C) - 12127/2025	P K SWAIN	GENERAL		Order Dtd. 2026-02-19	WRIT BRANCH (DIVISIO BENCH-2)

156/2026	13.02.2026	CMP- 1291/2025	B K MOHANTY	GENERAL		Order Dtd. 2025-12-09	
157/2026	13.02.2026	WP (C) - 33339/2025	J SAHOO	GENERAL		Order Dtd. 2026-02-06 Petition, Annexure,	WRIT BRANCH-2
162/2026	13.02.2026	BLAPL- 102/2026	U K PANDA	GENERAL		Order Dtd. 2026-02-12	
168/2026	13.02.2026	CRLMC- 3873/2025	B.MOHANTY	GENERAL		Order Dtd. 2025-10-09	
169/2026	13.02.2026	WP (C) - 575/2026	B.K.PATI	GENERAL		Order Dtd. 2026-02-09	
170/2026	13.02.2026	ABLAPL- 14579/2025	SARAT DASH	GENERAL		Order Dtd. 2025-12-23	
171/2026	13.02.2026	CRLMC- 5116/2025	SARAT DASH	GENERAL		Order Dtd. 2026-02-13	
172/2026	13.02.2026	BLAPL- 13033/2024	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2025-04-24	
173/2026	13.02.2026	WP (C) - 4151/2026	D. SETHI	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-5

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